

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.152
TO BE ANSWERED ON 16.11.2016**

DISTRICT PASSPORT OFFICE

152. SHRI RAMDAS C. TADAS:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has taken a decision to set up District Passport Offices in the country;**
- (b) if so, the State-wise details of such offices which have been set up/likely to be set up and the time by which they are likely to start functioning; and**
- (c) the time schedule laid down for issuance of passports by these passport offices?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

- (a) No.**
- (b) Prior to implementation of Passport Seva Project in 2011, District Passport Cells (DPCs) were working at district level for collection of passport applications only. As it became mandatory for the citizens to appear in person at Passport Seva Kendras for giving ICAO-standard photograph and ten finger bio-metrics, the DPCs were closed down. With the implementation of Passport Seva Project (PSP), the Ministry has established 89 Passport Seva Kendras (PSKs) in various States/Union Territories as the extended arms of the existing 38 Passport Offices to provide easy access points for passport services. Seven more PSKs are proposed to be set up and are at various stages of their establishment.**
- (c) Does not arise.**
